

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention raised by hon. Member.

MR. CHAIRMAN: The next speaker is Shrimati Jebi Mather Hisham; Demand for enhancement of salary and other service benefits of Anganwadi employees.

**Demand for enhancement of salary and other service benefits to Anganwadi  
Employees**

SHRIMATI JEBI MATHER HISHAM (Kerala): Sir, the Anganwadi workers and helpers who are shouldering the immense responsibility of catering to the nutritional and various other developmental needs of the children and also to the nutritional programmes for the adolescent girls and pregnant women, are now in distress. There is no hike in their salary for the past seven years. The present monthly salary of Anganwadi helpers is Rs. 12,000 and that of Anganwadi workers is Rs. 8,000 in Kerala. This should be enhanced to a minimum of Rs. 21,000. There should be a provision to bring about their salary revision along with that of Government employees. Even though subscription amount is being collected towards Anganwadi workers' and helpers' welfare fund, benefits are not enhanced in accordance with the amount collected.

Anganwadi employees are facing various difficulties in performing their duties on a daily basis. They are not given performance grant for the data collection work in respect of various programmes and projects implemented at various levels starting from the Panchayat level. Since all of them do not have smartphones, they find it practically difficult to upload this data. Every expense including the payment of electricity and water bills of the Anganwadi centres, travel expenses for attending official meetings, etc., have to be borne by them, which is burdening them even more.

In this context, I urge the Central Government to appoint a high-level Commission to study the factual position and to make necessary recommendations for the betterment of Anganwadi helpers and workers.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I associate myself with the Special Mention raised by hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the Special Mention raised by hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention raised by hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I also associate myself with the Special Mention raised by hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention raised by hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the Special Mention raised by hon. Member.

MR. CHAIRMAN: The next speaker is Shri Babubhai Jesangbhai Desai; Concern over air, water and soil pollution.

### **Air, Water and Soil pollution**

**श्री बाबूभाई जेसंगभाई देसाई** (गुजरात) : महोदय, हमारे पर्यावरण, स्वास्थ्य और अर्थव्यवस्था पर प्रदूषण के गंभीर परिणामों के लिए तत्काल और ठोस कार्रवाई की आवश्यकता है। भारत वायु, जल और मिट्टी प्रदूषण सहित बहुआयामी प्रदूषण चुनौतियों का सामना कर रहा है। हमारे शहर वायु प्रदूषण के खतरनाक स्तर से जूझ रहे हैं, जिससे लाखों लोगों का श्वसन स्वास्थ्य खतरे में पड़ गया है।

फसल अवशेष जलाना, वाहन उत्सर्जन, औद्योगिक अपशिष्ट और निर्माण गतिविधियाँ इस संकट में महत्वपूर्ण योगदान देती हैं। वायु प्रदूषण को कम करने के लिए नवीकरणीय ऊर्जा अपनाने, सार्वजनिक परिवहन वृद्धि और कड़े उत्सर्जन मानदंडों पर ध्यान केंद्रित करने के लिए मजबूत नीतियों और निवेश का पता लगाना अनिवार्य है।

हमारी नदियाँ और झीलें औद्योगिक अपशिष्ट, सीवेज और कृषि अपवाह से दूषित हो रही हैं। इससे न केवल हमारे जल संसाधन, बल्कि उन पर निर्भर लोगों का स्वास्थ्य भी खतरे में पड़ता है। हमारे जल निकायों की सुरक्षा के लिए कड़े नियम, अपशिष्ट जल उपचार सुविधाएं और सामुदायिक भागीदारी सहित व्यापक उपाय महत्वपूर्ण हैं। इसके अलावा, रसायनों के अंधाधुंध उपयोग और अनुचित अपशिष्ट निपटान विधियों के कारण हमारी मिट्टी का क्षरण कृषि उत्पादकता और मानव स्वास्थ्य के लिए खतरा पैदा करता है। हमारी भूमि की रक्षा के लिए टिकाऊ कृषि पद्धतियों और अपशिष्ट प्रबंधन रणनीतियों को प्रोत्साहित करना आवश्यक है।

अतः मैं सरकार से प्रदूषण से निपटने के लिए प्राथमिकता देने का आग्रह करता हूँ।